

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: Distribution of criminal work amongst the Law Officers in the Jammu wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 8490 -JK(LD) of 2022
Dated. 11 - 10- 2022

In partial modification of Orders issued on the subject and on the recommendations of Ld. Advocate General, J&K, sanction is accorded to the distribution/ allocation of criminal acquittal appeals/cases/Habeas-Corpus cases shall dealt with Mrs. Monika Kohli, Sr. Additional Advocate General as shown against her:-

S.No.	Name of Law Officer with Designation S/Shri	Districts Allocated
1.	Monika Kohli, Sr. Additional Advocate General.	Ramban and Kishtwar (for cases involving punishment of 10 years and more

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government

Dated. 11-10-2022.

No: Law-Jud/153/2021-10.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Srinagar.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
6. Principal Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. Divisional Commissioner, Jammu.
9. Director General Prosecution, J&K, Srinagar.
10. Director Archives, Archaeology and Museums, J&K, Srinagar.
11. Director Litigation, Jammu.
12. All officers of the Department of Law, Justice and Parliamentary Affairs.
13. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
14. Website Section, Department of Law, Justice and Parliamentary Affairs.
15. Government Order file.
16. Concerned file.

(Ashish Gupta)

Additional Secretary to Government

11/10/2022